

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NOS. 17 & 18 OF 2015 AND
APPEAL NO. 106 OF 2016**

Dated : 14th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NOS. 17 & 18 OF 2015

**Green Energy Association ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Lakashjit Singh
Mr. Baggdawal
Ms. Jyotshna Khattari

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava
Mr. Tushar Mathur for R-2

Mr. Jasmeet Singh
Mr. Hemant Jain for R-3

Ms. Divya Chaturvedi for R-4

APPEAL NO. 106 OF 2016

**M/s Green Energy Association ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal

Counsel for the Respondent(s) : Ms. Surabhi Pandey
Mr. C. K. Rai
Mr. Sachin Dubey for R-1
Ms. Suparna Srivastava
Mr. Tushar Mathur for R-2
Mr. Rajiv Shankar Dvivedi
Mr. S. K. Sarkar for R-3
Ms. Divya Chaturvedi for R-4

ORDER

Permission is granted to learned counsel for Appellant in Appeal No. 106 of 2016 to place some orders on record on or before 18-02-2019 with advance copy to the other side.

List these matters for further hearing on **28-02-2019**.

(S. D. Dubey)
Technical Member

tpd/ss

(Justice Manjula Chellur)
Chairperson